## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/553/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARAGON STEEL PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. V. Har kun

for Eyar & Thous

No. Charman and

for Applicant

for 1Pt

Ashuh.

## **ORDER**

Counsel for the applicant present. Counsel for IRP present and stated that he has not received copy of CA 38/2017 filed before the Adjudicating Authority. Counsel for the applicant is directed to furnish copy of the CA to the IRP. Time is enlarged at request for filing counter by the respondent and also for making submissions by both the sides. Put up on 05.12.2017 at 10.30 A.M.

Anantha Padmanabha

K Anantha Padmanabha Swamy Member (Judicial)

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